

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 06<sup>th</sup> day of *September, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).**  
**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/01454/2014.

Mohd. Shahbaz.

.....Applicant.

**VE R S U S**

Union of India and others.

.....Respondents

Advocate for the applicant : Shri K.K. Mishra (absent)

Advocate for the Respondents:

**ORDER**

List revised. None is present for the applicant. It is seen from the order sheet that on previous listed date i.e. 24.11.2016, none was present for the applicant. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)**  
**MEMBER- J.**

**(GOKUL CHANDRA PATI)**  
**MEMBER- A.**

Anand...